Planning Commission for the proposal submitted for national project and thereafter to obtain clearance from Expenditure Finance Committee/Project Investment Board High Powered Steering and the approval of Union Cabinet for Rengali Irrigation Project.

Proposal for clearance or drainage

2783. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that one proposal for clearance of drainage congestion in the coastal belts of Odisha is under active consideration of the Ministry; and
- (b) whether it is also a fact that one proposal at the Central level is prepared for reclamation of water logged area in the country and if so, whether the proposal of Odisha is included in it or not?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, Sir. It is a fact that one proposal for clearance of drainage congestion in the coastal belt of Odisha is under active consideration of the Ministry of Water Resources and the Government of Odisha has been requested to submit the proposal .in the form of an ERM project as per Central Water Commission (CWC) guidelines for preparation of DPR of irrigation and multipurpose project.

(b) No, Sir. There is no single proposal in the Ministry of Water Resources at the Central level exclusively for reclamation of water logged areas in the country. However, the Ministry is implementing Command Areas Development and Water Management Programme (CADWM) of which reclamation of water logged area is a component. Under this programme the State Governments are granted central assistance for reclamation of water logged areas including those of Odisha.

Water Management

2784. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government is aware that a classified US report listed India's three major river basins, Indus, Ganga and Brahmaputra, among the world's top 10 water conflict zones for the next ten years:
 - (b) if so, Government's reaction thereon; and
 - (c) the steps being taken for better water management?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The Government of India cannot have access to